

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2706
ANSWERED ON:10.12.2012
REVISION OF POST-MATRIC SCHOLARSHIP SCHEME
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is considering to revise the maintenance allowance under Government sponsored post-matric scholarships for Scheduled Caste and Scheduled Tribe students;
- (b) if so, the details thereof along with the decision taken in this regard; and
- (c) the details of proposals under consideration?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) The maintenance allowance under the schemes of (i) Post-matric scholarships for Scheduled Caste students and (ii) Post –matric scholarship for Scheduled Tribe students have been revised with effect from 01-07-2010. Presently, there is no proposal to further revise the maintenance allowance under the schemes.
- (b) &(c): Does not arise in view of the reply to (a) above.